

**Central Administrative Tribunal  
Principal Bench, New Delhi.**

**OA-2882/2016**

**New Delhi this the 18<sup>th</sup> day of August, 2017**

**Hon'ble Sh. Shekhar Agarwal, Member (A)  
Hon'ble Sh. Raj Vir Sharma, Member (J)**

Man Mohan  
S/o Sh. Ranbir Singh Saini  
(Aged about 27 years)  
(Unemployed)  
RZ-273/M, Raj Nagar II,  
Palam Colony  
New Delhi-110077.

... Applicant

**(By Advocate : None)**

Versus

Delhi Subordinate Service Selection Board  
(Through Its Chairman)  
Government of NCT of Delhi  
F.C.-18, Institutional Area,  
Karkardooma, Delhi-110 092.

... Respondents

**(By Advocate : Ms. Alka Sharma)**

**ORDER (ORAL)**

**Mr. Shekhar Agarwal, Member (A)**

None for the applicant. Even on the last date the applicant was not present. It, therefore, appears that the applicant is no longer interested in pursuing this OA any further. Accordingly, the same is dismissed for default of appearance and for non prosecution.

**(Raj Vir Sharma)  
Member (J)**

**(Shekhar Agarwal)  
Member (A)**

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